

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 21.08.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>ARGUMENTS</u></b> 1) R.A.206/2019 2) A.P.2/2020	<b><u>EVIDNCE</u></b> 1) S.C.109/2016 2) S.C.89/2017 3) S.C.9/2019 4) S.C.98/2019 5) S.C.152/2019
<b><u>CALL FOR LCR</u></b> 3) R.A.96/2020	<b><u>CHARGE</u></b> 6) S.C.139/2013
<b><u>TO HEAR</u></b> 4) M.A.99/2020	
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<b><u>OBJECTION</u></b> 1) Crl.Misc.933/2020 2) Crl.Misc.945/2020 3) Crl.Misc.948/2020
	<b><u>WRITTEN STATEMENT</u></b> 4) S.C.66/2019
	<b><u>ARGUMENTS</u></b> 5) Crl.Misc.849/2020
	<b><u>ORDERS</u></b> 6) Crl.Misc.914/2020 7) Crl.Misc.915/2020 8) Crl.Misc.937/2020 9) Crl.Misc.940/2020
	<b><u>JUDGEMENT</u></b> 10)S.C.205/2018



Pr. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE:- 1. Other cases listed on 21.08.2020 are posted to 11.09.2020 and 14.09.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD

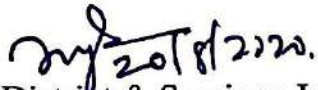
Cause List – 21.08.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 189/2020	Objection
2	Spl. Case 208/2020	Objection
3	Spl. Case 223/2020	Objection
4	Crl Misc 929/2020	Objection
5	Crl Misc 943/2020	Objection
6	Crl Misc 955/2020	Objection
7	SC 271/2011	Hearing
8	Spl. Case 148/2014	Hearing
9	Spl. Case 74/2016	Hearing
10	Spl. Case 115/2016	Hearing
11	Crl Misc 897/2020	Hearing
12	Crl Misc 908/2020	Hearing
13	Spl. Case 225/2017	Evidence
14	Spl. Case 458/2019	Evidence
15	Spl. Case 3/2020	Order
16	Crl Misc 860/2020	Order
17	Spl. Case 149/2013	Judgment
18	Spl. Case 154/2013	Judgment
19	Spl. Case 10/2014	Judgment
20	Spl. Case 69/2014	Judgment
21	Spl. Case 202/2015	Judgment
22	Spl. Case 218/2020	HBC
23	Spl. Case 219/2020	HBC

Note: Other cases are adjourned as per direction of Hon'ble  
HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 21-08-2020**


<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>OBJECTIONS</u></b></p> <ol style="list-style-type: none"><li>1. R.A.128/2018</li><li>2. M.C.164/2020</li><li>3. M.C.154/2020</li><li>4. R.A.156/2019</li><li>5. M.C.79/2020</li></ol>	<p style="text-align: center;"><b><u>FOR OBJECTIONS</u></b></p> <ol style="list-style-type: none"><li>1. CRL.MISC.934/2020</li><li>2. CRL.MISC.951/2020</li></ol> <p style="text-align: center;"><b><u>FOR HEARING</u></b></p> <ol style="list-style-type: none"><li>3. CRL.MISC.874/2020</li><li>4. CRL.MISC.912/2020</li><li>5. CRL.MISC.932/2020</li><li>6. CRL.MISC.946/2020</li></ol>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>FOR EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>6. R.A.153/2018</li><li>7. M.C.124/2020</li></ol> <p style="text-align: center;"><b><u>FOR REPLY</u></b></p> <ol style="list-style-type: none"><li>8. R.A.142/2018</li></ol>	<p style="text-align: center;"><b><u>FOR HEARING</u></b></p> <ol style="list-style-type: none"><li>7. SC.306/2018</li></ol> <p style="text-align: center;"><b><u>FOR REPLY</u></b></p> <ol style="list-style-type: none"><li>8. CRL.A.41/2019</li></ol> <p style="text-align: center;"><b><u>FOR ARGUMENT</u></b></p> <ol style="list-style-type: none"><li>9. S.C.129/2017</li></ol> <p style="text-align: center;"><b><u>FOR EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>10. SC.201/2011</li><li>11. SC.227/2018</li><li>12. SC.279/2018</li></ol>

  
VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.  
2. Other cases listed on 21-08-2020 are posted to 08-09-2020.

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL. DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 21/08/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>CIVIL ARGUMENTS</u></b></p> <p>1) M.A. 4/2004 ✓ 2) R.A. 45/2015 ✓ 3) R.A. 60/2015 ✓ 4) M.C. 245/2020 5) R.A. 192/2017</p> <p><b><u>Further Arguments:</u></b></p> <p>1) M.A. 10/2011 ✓ 2) R.A. 105/2014 ✓ 3) M.A. 40/2015 ✓ 4) R.A. 106/2015 5) R.A. 47/2016</p>	<p><b><u>Orders:</u></b></p> <p>1) SC 59/13 C/w 203/2013</p> <p><b><u>Objections:</u></b></p> <p>1) Crl. Misc. 913/2020 2) Crl. Misc. 926/2020 3) Crl. Misc. 930/2020 4) Crl. Misc. 939/2020 5) Crl. Misc. 950/2020</p> <p><b><u>To hear:</u></b></p> <p>1) M.C. 64/2020 ✓ 2) Crl. Misc 923/2020</p> <p><b><u>Objections:</u></b></p> <p>1) SC 111/2020 2) M.A. 50/2019 ✓</p>

  
20/8/2020  
7<sup>th</sup> Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

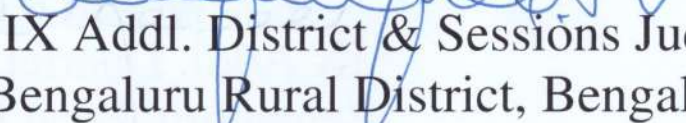
**Note:** 1. All Advocates are requested to strictly follow SOP dated: 24/7/2020 issued by Hon'ble High Court of Karnataka.



Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 21-08-2020 (Morning Session)

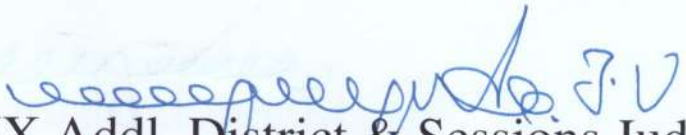
Sl. No	Nature of case	Case No	Stage of the case
1	Misc.	30/2019	Hearing
2	P & SC	12/2020	Hearing
3	R.A	7/2020	Hearing
4	M.A	26/2017	Arguments
5	R.A	77/2019	Arguments
6	R.A	84/2019	Hearing
7	P & SC	13/2020	Hearing
8	P & SC	14/2020	Hearing
9	P & SC	27/2020	Hearing
10	P & SC	28/2020	Hearing

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 21-08-2020 (After Noon Session)

Sl. No	Nature of case	Case No	Stage of the case
1	R.A	146/2018	Objection
2	P & SC	36/2019	Objection
3	R.A	157/2015	Further arguments
4	R.A	116/2016	Further arguments
5	R.A	210/2016	Further arguments
6	P & SC	7/2020	Further arguments
7	CrI.A	108/2017	Arguments
8	CrI.Misc	888/2020	Order
9	CrI.Misc	894/2020	Order
10	CrI.A	117/2019	Judgment

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru